Website: www.nclat.nic.in



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.05.2025

## **NOTICE**

Please take notice that the following matters listed in the Court – II on 29.05.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
				-
1.	Comp. App. (AT)	Mantena Engitec Pvt. Ltd.	Kumar Anurag Singh	Saswat Acharya
	(Ins) No. 252 - 255 of 2023 &	Vs. Ravi Sankar Devarakonda	Pradeep Bindra	Govind Manoharan Mrs. Samiksha
	I.A. No. 5793 of	Ravi Salikai Devarakolida		Diksha Tiwari
	2024			Dikona Tiwan
	Part Heard			
2.	Comp. App. (AT)	Amit Chaturvedi	Arun Saxena	Anand Varma
	(Ins) No. 1715 of	Vs.		Apoorva Pandey
	2024 & I.A. No.	Omkara Assets Reconstruction		Ayush Gupta- R1
	7295 of 2024	Pvt. Ltd. & Anr.		Ashwani Sharma- for RP
	Part Heard			
3.	Comp. App. (AT)	Vallabh Dhawan,	Riddhi Jain	Abhishek Devgan,
	(Ins) No. 455 of	Suspended Director of Aashiyana		Vishal Hirawat-R1 &
	2024	Infrastructure Development Pvt.		R2
		Ltd.		Sujoy C Datta
	(With Defects)	Vs.		Veera Mathai- R3
	Part Heard	Aashiyana Infrastructure		
		Development Pvt. Ltd		
		(Through Its IRP) & Ors.		
		With		

Website: www.nclat.nic.in

			1	Website: www.nclat.nic.in
4.	Comp. App. (AT) (Ins) No. 456 of 2024 (With Defects) Part Heard	Suresh Dhawan, Suspended Director of Stanley Hotels & Resorts Pvt. Ltd. Vs. Stanley Hotels & Resorts Pvt. Ltd (Through Its IRP) & Ors.	Sonam Sharma	Sujoy C Datta Veera Mathai- R3
5.	Comp. App. (AT) (Ins) No. 540 of 2024 Part Heard	Rupin Malhotra Vs. Rahul Jindal & Anr.	Sonam Sharma	Mohd. Moonis Abbasi- R2 Sujoy C Datta Veera Mathai- R3
6.	Comp. App. (AT) (Ins) No. 541 of 2024 Part Heard	Vallabh Dhawan Vs. Rahul Jindal & Anr.	Sonam Sharma	Mohd. Moonis Abbasi- R2 Sujoy C Datta Veera Mathai- R3
7.	Comp. App. (AT) (Ins) No. 542 of 2024 Part Heard	Suresh Dhawan Vs. Rahul Jindal & Anr.	Sonam Sharma	Mohd. Moonis Abbasi- R2 Sujoy C Datta Veera Mathai- R3
8.	Comp. App. (AT) No. 87 of 2024 Part Heard	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr.	Devesh Tripathi	Anirudh Wadhwa
9.	Comp. App. (AT) No. 89 of 2024 & I.A. No. 7565 of 2024  Part Heard	With  Mecamidi HPP India Pvt. Ltd.  Vs.  Flovel Hydro Technologies Pvt.  Ltd.	Ankur Goel	Anirudh Wadhwa
10.	Comp. App. (AT) No. 90 of 2024  Part Heard	With Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa
		With		

Website: www.nclat.nic.in

			V	Website: <u>www.nclat.nic.in</u>
11.	Comp. App. (AT) No. 91 of 2024	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa
	Part Heard			
12.	Contempt Case (AT) No. 17 & 18 of 2025 in Comp. App. (AT) (Ins) No. 1593 & 1594 of 2023	Mukesh Gupta RP for Grand Venezia Commercial Towers Pvt. Ltd. & Bhasin Infotech & Infrastructure Pvt. Ltd. Vs. Ashok Kumar & Ors.	Abhishek Anand	
13.	Comp. App. (AT) (Ins) No. 1593 of 2023 & I.A. No. 5755, 5756, 5757 of 2023 & 2826, 7807, 7817, 7883, 8349, 8542 of 2024 (With Defects) Part Heard	Ashok Kumar Erstwhile Director of Corporate Debtor Vs. Col Gautam Mullick & Ors.	Mahima Shekhawat	M.P. Sahay Abhishek Anand
14.	Comp. App. (AT) (Ins) No. 1594 of 2023 & I.A. No. 5759, 5760, 5761 of 2023 & 1359, 1366, 2333, 2827, 5137, 5139, 5161, 7854, 7857, 8342, 8350, 8536, 8539 of 2024, 1039, 1297, 1932, 2253, 2263, 2603 of 2025 (With Defects)  Part Heard	Satinder Singh Bhasin Erstwhile Director of Bhasin Infotech and Infrastructure Pvt. Ltd. Vs. Col Gautam Mullick & Ors.	SP Singh Chawla	Abhishek Anand
15.	Contempt Case (AT) No. 12 – 14 of 2025 in Comp. App. (AT) (Ins) No. 1594 of 2023	DS Chewing Products LLP Vs. Satinder Singh Bhasin (Erstwhile Director of Bhasin Infotech & Infrastructure Pvt. Ltd) of Ors.	Ritika Gambhir Kohli	Gaurav Mitra Neena Nagpal Malak M Bhatt Praney Sharma Nikunj Mahajan Ajatshatru S Rawat